



# भारत का राजपत्र

## The Gazette of India

असाधारण

EXTRAORDINARY

भाग I—खण्ड 1

PART I—Section 1

प्राधिकार से प्रकाशित

PUBLISHED BY AUTHORITY

सं. 27]

नई दिल्ली, बुधवार, जनवरी 20, 2010/पौष 30, 1931

No. 27]

NEW DELHI, WEDNESDAY, JANUARY 20, 2010/PAUSA 30, 1931

SUPREME COURT OF INDIA

NOTIFICATION

New Delhi, the 15th January, 2010

The following amendment to the Resolution No. F. 34/2008-SCA(I) dated 13-9-2008 is hereby made :—

(1) Sl. No. 9 which relates to the pre-revised scale of Rs. 6500-200-10500 of Statement No. 1 of Part A of Annexure I shall be amended as under :

Sl. No	Existing scale of pay	Revised pay structure		
		Pay Band	Corresponding Pay Band	Grade Pay
1.	6500-200-10500	PB-2	Rs. 9300-34800	Rs. 4600

By Order and under the authority of Chief Justice of India.

V. K. YADAV, Addl. Registrar (Admn. I)

TO BE PUBLISHED IN PART II, SECTION 3 SUB-SECTION(1)  
OF THE GOVERNMENT OF INDIA GAZETTE

NOTIFICATION

In exercise of the powers conferred by clause (2) of Article 146 of the Constitution, the Chief Justice of India hereby makes the following amendments to the Supreme Court Officers and Servants (Conditions of Service and Conduct) Rules, 1961 in respect of the posts of Director (Library) (Ex-cadre), Chief Librarian, Librarian, Senior Assistant Librarian and Assistant Librarian have been mentioned at Category No.13, 22, 28, 31 and 38 :-

**Column No.3 of Category No.13 be substituted as under:-**

1. A degree in Law of a University in India recognized by the Bar Council of India or by any State Bar Council for enrolment as an Advocate.
2. Master's Degree in Library Science of a recognized University
3. Diploma in Computer Application recognized by AICTE/DOEACC or equivalent or Library Automation Course conducted by National Institute of Science Communication and Information Resources
4. Knowledge of Computer operation. It includes - (i) knowledge and experience of working with any standard "**Library Automation Software**" for **House keeping activities** in the library such as **cataloging, acquisition and circulation** etc., (ii) knowledge and experience of computerized search both of **on-line** and **off-line databases** including of retrieval of desired information through various search engines/processes and (iii) knowledge and experience of any **software** for developing **In-House databases** for documentation work.

Specialized knowledge in:

- (i) Conducting research work regarding legal matters,
- (ii) Documentation work
- (iii) Preparing of bibliography of cases,
- (iv) Examination and dissemination of legal articles published in various law journals.

**Column No.3 of Category No.22 be substituted as under:-**

1. A degree in Law of a University in India recognized by the Bar Council of India or by any State Bar Council for enrolment as an Advocate.
2. Master's Degree in Library Science of a recognized University
3. Diploma in Computer Application recognized by AICTE/DOEACC or equivalent or Library Automation Course conducted by National Institute of Science Communication and Information Resources
4. Knowledge of Computer application in Library work. It includes-(i) knowledge and experience of working with any standard "**Library Automation Software**" for **House keeping activities** in the library such as **cataloging, acquisition and circulation** etc., (ii) knowledge and experience of computerized search both of **on-line** and **off-line databases** including of retrieval of desired information through various search engines/processes and (iii) knowledge and experience of any **software** for developing **In-House databases** for documentation work.

**Column No.3 of Category No.28 be substituted as under:-**

1. A degree in Law of a University in India recognized by the Bar Council of India or by any State Bar Council for enrolment as an Advocate.
2. Degree in Library Science from a recognized University;

3. Diploma in Computer Application recognized by AICTE/DOEACC or equivalent or Library Automation Course conducted by National Institute of Science Communication and Information Resources

4. Knowledge of Computer operation in Library work. It includes - (i) knowledge and experience of working with any standard "**Library Automation Software**" for **House keeping activities** in the library such as **cataloging, acquisition and circulation** etc. and (ii) knowledge and experience of computerized search both of **on-line** and **off-line databases** including of retrieval of desired information through various search engines/processes.

**Desirable :-**

Master's Degree in Library Science of a recognized University.

**Column No.3 of Category No.31 be substituted as under:-**

1. Degree in Library Science from a recognized University;

2. Diploma in Computer Application recognized by AICTE/DOEACC or equivalent or Library Automation Course conducted by National Institute of Science Communication and Information Resources

3. Knowledge of computer operation in Library work. It includes - (i) knowledge and experience of working with any standard "**Library Automation Software**" for **House keeping activities** in the library such as **cataloging, acquisition and circulation** etc. and (ii) knowledge and experience of computerized search both of **on-line** and **off-line databases** including of retrieval of desired information through various search engines/processes.

**Desirable :-**

Master's Degree in Library Science of a recognized University.


**Column No.3 of Category No.38 be substituted as under:-**

1. Degree in Library Science from a recognized University;

2. Diploma in Computer Application recognized by AICTE/DOEACC or equivalent or Library Automation Course conducted by National Institute of Science Communication and Information Resources

3. Knowledge of computer operation in Library work. It includes, - (i) knowledge and experience of working with any standard "**Library Automation Software**" for **House keeping activities** in the library such as **cataloging, acquisition and circulation** etc. and (ii) knowledge and experience of computerized search both of **on-line** and **off-line databases** including of retrieval of desired information through various search engines/processes.

BY ORDER

  
(Ashok Kumar)  
Registrar(Admn.I)



# भारत का राजपत्र

## The Gazette of India

असाधारण

EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (i)

PART II—Section 3—Sub-section (i)

प्राधिकार से प्रकाशित

PUBLISHED BY AUTHORITY

सं. 448] नई दिल्ली, मंगलवार, सितम्बर 11, 2012/भाद्र 20, 1934

No. 448] NEW DELHI, TUESDAY, SEPTEMBER 11, 2012/BHADRA 20, 1934

SUPREME COURT OF INDIA

NOTIFICATION

New Delhi, the 10th September, 2012

**G.S.R. 679(E).**—In exercise of the powers conferred by clause (2) of Article 146 of the Constitution read with Rule 3 of the Supreme Court Officers and Servants (Conditions of Service and Conduct) Rules, 1961, the Chief Justice of India hereby makes the following amendments to the said Rules :—

1. The following be substituted in Column No. 4—Method of Recruitment and Column No. 5—Experience, if any against the post of Deputy Registrar—Category No. 9 :—

Method of Recruitment	Experience, if any prescribed for the post
(4)	(5)
By promotion of :—	
1. Assistant Registrars (Non-Shorthand) ;	Minimum 3 years experience as Assistant Registrar (Non-Shorthand)/Assistant Registrar (Shorthand)/
OR	
2. Deputy Registrars (Shorthand) (Ex-cadre)/Assistant Registrars (Shorthand) / AR-cum-PS to Hon'ble Judges.	AR-cum-PS to Hon'ble Judges in case of promotion;
OR	
By the process of selection on the basis of merit.	Minimum 5 years service in Judicial service of a State/Union Territory in case of deputation;
OR	
By deputation	
OR	
By direct recruitment	Suitable experience in required field in case of direct recruitment.

II. The following Post, Qualification, Experience and Method of recruitment be added as Category No. 9A below Category No. 9 of the Schedule to the said Rules :—

Category No.	Designation of the post	Qualification	Method of recruitment	Experience, if any
9A	Deputy Registrar (Shorthand) (Ex-cadre)	*A Degree in Law of a recognized University in India.	By promotion of Assistant Registrars (Shorthand)/AR-cum-PS to Hon'ble Judges. By the process of selection on the basis of merit.	Minimum 3 years experience in the feeder cadre.

\* Explanation —A Degree in Law of a recognized University in India would include BGL/LLB (Academic) Degree from a recognized University in India.

III. The following be substituted in Column No. 5—Experience, if any, against the post of Deputy Registrar (Ex-cadre) Category No. 10 :—

Experience, if any prescribed for the post

(5)

Minimum 5 years experience in the cadre of Assistant Registrar (Non-shorthand)

[No. F. 34/2012-SCA(F)]

By Order,

RAVINDRA MAITHANI, Registrar



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EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (i)

PART II—Section 3—Sub-section (i)

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सं. 632]

नई दिल्ली, मंगलवार, दिसम्बर 11, 2012/अग्रहायण 20, 1934

No. 632]

NEW DELHI, TUESDAY, DECEMBER 11, 2012/AGRAHAYANA 20, 1934

SUPREME COURT OF INDIA

NOTIFICATION

New Delhi, the 7th December, 2012

**G.S.R. 887(E).**— In exercise of the powers conferred by clause (2) of Article 146 of the Constitution, the Chief Justice of India hereby makes the following amendments to the Supreme Court Officers and Servants (Conditions of Service and Conduct) Rules, 1961 :—

1. The following be substituted in respective Column No. 4— Method of Recruitment against the posts of Restorer Grade-II, Library Attendant Grade-II and Gestetnor Operator Grade-II Category Nos. 51 to 53 :—

**Method of Recruitment**

(4)

By posting of Senior Court Attendant on the basis of seniority subject to fulfillment of prescribed qualifications

[No. F. 34/2012-SCA(I)]

By Order,

RAVINDRA MAITHANI, Registrar (Admn. I)

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भाग II—खण्ड 3—उप-खण्ड (i)

PART II—Section 3—Sub-section (i)

प्राधिकार से प्रकाशित

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सं. 185]

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No. 185]

NEW DELHI, THURSDAY, APRIL 18, 2013/CHAITRA 28, 1935

SUPREME COURT OF INDIA

NOTIFICATION

New Delhi, the 11th April, 2013

G.S.R. 245(E).—In exercise of the powers conferred by clause (2) of Article 146 of the Constitution, the Chief Justice of India hereby makes the following amendments to the Supreme Court Officers and Servants (Conditions of Service and Conduct) Rules, 1961:—

I. The following be substituted in Column No. 4 – Method of Recruitment, against the post of Deputy Registrar—  
Category No. 9 :—

Method of Recruitment

(4)

By promotion of :—

1. Assistant Registrars (Non-Shorthand);

OR

2. Assistant Registrars (Shorthand)/AR-cum-PS to Hon'ble Judges.

By the process of selection on the basis of merit.

OR

3. By posting of:—

Deputy Registrars (Shorthand) (Ex-cadre).

OR

By deputation

OR

By direct recruitment

[No. F. 34/2013-SCA (I)]

By Order,

RAVINDRA MAITHANI, Registrar

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